## **List of Ongoing Research Projects:**

S.	Title of study/Research	Name of Researchers &	Sanction date
No.	Projects	Institution	
1.	Reintegration and	Prof. Sarasu Esther Thomas,	
	Rehabilitation of Acid Attack	Professor,	a st-
	Victims.	National Law School of India	21 <sup>st</sup> January2020
		University, Gnana Bharathi	
		Main Rd, Opp NAAC,	
		Teachers Colony, Nagarabhavi,	
		Bengaluru, Karnataka-560072.	
2.	Children in the Shadows:	Mr. Varun Dev S, Assistant	
	Unveiling Dimensions of	Professor and Research Officer,	th
	Organized Begging in Delhi,	Kerala Law Academy,	14 <sup>th</sup> May2024
	Mumbai and Kolkata.	Peroorkada,	
		Thiruvananthapuram, Kerala-	
		695005.	
3.	A Study of the Socio-Legal	Dr. Deepika Prakash, Assistant	
	Aspects of the Adoption	Professor	414
	Process in India with Special	Amity Law School, F-1 Block,	14 <sup>th</sup> May2024
	Reference to Delhi-NCR.	Amity University Campus,	
		Sector 125, Noida, Uttar	
		Pradesh-201303.	+1-
4.	Optimal Design of	Dr. Anamika,	30 <sup>th</sup> March2022
	Questionnaire Survey on	Assistant Professor,	
	Awareness of Clinical Trials	JNU, New Mehrauli Road, New	
	Among Different Stakeholders.	Delhi-110067	
5.	Commercialization of Non-	Dr. Pratap Kumar Jena,	th
	Timber Forest Product:	Assistant Professor,	14 <sup>th</sup> March2022
	Determinants and Supply	Department of Economics,	
	Chain in India.	Maharaja Sriram Chandra	
		Bhanja Deo University,	
		Sri Ram Chandra Vihar	
		Takatpur, Baripada, Mayurbhanj	
-		Odisha-757003	
6.	Pandemic, Human Rights and	Dr. Rahul Suresh Sapkal	1.4th 6 1.0000
	The Future of Livelihood: An	Assistant Professor,	14 <sup>th</sup> March2022
	Empirical Evidence from	Indian Institute of Techology,	
	Indian Economy.	Bombay, Powai, Mumbai,	
		Maharashtra-400076	

7.	Analysis of Trends and Patterns of Death in Prison & in Police Custody: An Analytical Study of such Death in Maharashtra, Uttar Pradesh & Delhi.	Dr. Mohammad Aslam, Assistant Professor, Aligarh Muslim University, Aligarh, Uttar Pradesh-202001	18 <sup>th</sup> October2019
8.	A Study to Understand the Reasons for the Rising Number of Cases Among the Children in Conflict with Law and Undertrials in Observation Homes and Under Trial/Convicts under the NDPS Act lodged/languishing in CCI/Observation Homes and Prisons and Exploring the Existing Legislative Policy and Schematic Response in Sample States i.e. Delhi, Rajasthan, Uttarakhand and Uttar Pradesh.	Dr. Vikram Srivastava Founder, Independent Thought 901, Tower 5, La Residentia, Tech Zone 4, Greater Noida West, Noida, Uttar Pradesh-201301.	24 <sup>th</sup> May2024
9.	Social Barriers that Children of Women Engaged in Inter- Generational Prostitution Face in Access to Education	Dr. Veerendra Mishra (IPS), Director Samvedna, RACE Lab, C-8, Surendra Garden Bagmugaliya, Bagsewania, Bhopal, Madhya Pradesh- 462026.	21 <sup>st</sup> June2024
10.	Caring About the Rights of Healers- Analysing Human Rights Violations Related to Frontline Doctors in India.	Dr. Abhay Shukla, Sr. Consultant and Scientist, SATHI, Lane Number 20, Chandralok Nagari, Dahanukar Colony, Kothrud, Pune, Maharashtra-411038.	13 <sup>th</sup> August2024
11.	Inclusive Education for Persons with Disabilities in Punjab: Prospects and Challenges	Dr. Kiran Kumari, Asstt. Professor, Punjabi University, NH-64, Next to Urban Estate Phase II Patiala, Punjab 147002	24 <sup>th</sup> March2021

12.	Study of Quality of Life of the Elderly Persons Living in Old Age Homes with Special Reference to the North Region	Dr Neelu Mehra, Assistant Professor, School of Law And Legal Studies, Guru Gobind Singh Indraprastha University, Delhi Sector 16C Dwarka, New Delhi-110078	28 <sup>th</sup> March2022
13.	Life Satisfaction & Quality of Life of the Elderly Living in Old-Age Homes: A Comparative Study of Western India and North East India	Dr. B.P.Sahu, Professor, North Eastern Hill University, Shillong - 793022	01 <sup>st</sup> April2022
14.	Access to Employment by Persons with Disabilities: Status, Identification of Barriers and Associated Factors	Prof Jayanti Pujari, Professor & Director, Amity University of Rehabilitation Sciences, C Block, 4th Floor, Amity University Noida Uttar Pradesh 201301	31 <sup>st</sup> May2024
15.	Skilling for Enhancing Access to Labour Market and Employment Among Women with Disabilities, Particularly Migrant Household	Shri Nikhil Raj, Deshkal Society D-205, First Floor Sec-108, Noida Uttar Pradesh-201304	31 <sup>st</sup> May2024
16.	-	Prof. Chhavi Nath Pandey, Designation Professor of Practice, Earth Sciences and Civil Engineering, and Coordinator, Centre for Sustainable Development, IIT Gandhinagar Gujarat- 382424	08 <sup>th</sup> April2024
17.	A Study on the Mechanisms Adopted by Sports Bodies to Combat Human Rights Abuse and an Examination of the Legal Policy Framework along with the Status of Implementation in Kerala	Prof. Ajith Mohan K R Deputy Director & Head, Department of Physical Education, Cochin University of Science and Technology, Kochi, Kerala-682022	04 <sup>th</sup> April2024

18.	Inclusive Education for Persons With Disabilities in Punjab: Prospects and Challenges	Dr. Kiran Kumari, Assistant Professor, Punjabi University, NH-64, Next to Urban Estate Phase II, Patiala, Punjab - 147002	24 <sup>th</sup> March2021
19.	Status of Manual Scavenging and Sewerage Water Workers in Hyderabad-Karnataka Region – Policy and Practice.	Dr. Mohan Das K. Associate Professor, Department of Studies in Political Sciences, Vijayanagara, Sri Krishnadevaraya University, Ballari, Karnataka- 583104	28 <sup>th</sup> September2018
20.	Promotion of Human Rights in Local Self Governance - A Study of Selected Village Panchayats from Tamil Nadu and Kerala States in India"	Dr. V. Rathikarani, Assistant Professor, Annamalai University AnnamalaInagar- 608002	15 <sup>th</sup> March2022
21.	Impact of Ekalavya Model Residential Schools on ST Children In Fifth And Sixth Schedule Areas of India with Reference to Madhya Pradesh, Rajasthan, Tripura and Mizoram	Dr. Raman and Pandey, Director, Centre of Policy Research and Governance, Janpath, Cannaught Place, New Delhi 110001	30 <sup>th</sup> March2022
22.	Forest Rights Act,2006 – Assessment of Ground Reality	Dr. Gadadhara Mohapatra, Indian Institute of Public Administration, Indraprastha Estate, Ring Road, New Delhi 110002	24 <sup>th</sup> June2021
23.	Compensating Victims of Crime: A Pan-India Study of Victim Compensation Schemes & Their Effectiveness	P.I. Garima Pal, Maharashtra National Law University,2nd and 6th Floor, MTNL Building, Technology St, Hiranandani Gardens, SaInath Nagar, Powai, Mumbai, Maharashtra-400076	30 <sup>th</sup> May2024